

PUNAJB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD
ON**

Tuesday, the 28th June, 2022 (Morning Sitting)

To meet the shortage of Inspectors and other Staff in the Labour Department

9. Shri Budh Ram, M.L.A.:- Will the Chief Minister be pleased to state:-

- whether it is a fact that the labourers are not getting full benefits of the schemes made for their welfare due to the posts of Labour Inspectors lying vacant in Punjab and the beneficiaries are facing problems in generating copies as each Labour Inspector has charge of around five sub-divisions;
- whether the Govt. is considering to fill-up the posts of Labour Inspectors alongwith other staff in the Labour department; if so, as to when?

Responsibility of maintaining the Sewerage Treatment Plants at Doraha,

Assembly Constituency Payal

16. Sardar Manwinder Singh Giaspura, M.L.A.:- Will the Chief Minister be pleased to state:-

- as to who is responsible for the maintenance of Sewerage Treatment Plants at Doraha, in Assembly Constituency Payal;
- whether it is a fact that due to non-fixation of responsibility of any department in respect of Sewerage Treatment Plants constructed at the cost of crores of rupees, sewerage water is flowing into the houses of they and the people are falling prey to deadly diseases;
- the time by which the people of Doraha will get rid of the sullage water?

Details of works done by the Improvement Trust in Sangrur

27. Biba Narinder Kaur Bharaj, M.L.A.:- Will the Chief Minister be pleased to state:-

- the list of works to be done by the Improvement Trust togetherwith the rules/regulations or sub-rules and laws applicable for carrying out said works;
- whether the Improvement Trust has the authority to carry out any other work besides the list of works mentioned above;
- the detailed list of works done by the Improvement Trust during the last three years i.e 2019-20, 2020-21 and 2021-22 in Sangrur?

Details of Sancitoned Posts of Scheduled Castes in Local Government Department

37. Shri Vikramjit Singh Chaudhary, M.L.A.:- Will the Chief Minister be pleased to state:-

- the Group-wise total number of sanctioned posts of people belonging to Scheduled Castes in Local Government Department togetherwith the Group-wise number of vacant posts at present;
- the action being taken by the Government to fill-up the reserved posts lying vacant of Scheduled Castes?

To make the area of Harike Wildlife Sanctuary encroachment free

45. Shri Vikramjit Singh Chaudhary, M.L.A.:- Will the Forest Minister be pleased to state:-

- the total area of Harike Wildlife Sanctuary alongwith the area under Forest therein;
- whether it is a fact that a large part of the said Sanctuary is under illegal occupation; if so, the details thereof;
- whether the Government will take strict action against the people who have encroached upon the land of sanctuary and the government officials responsible for the same, if not, the reasons therefor;
- the steps taken and to be taken by the Government to make the area of Harike Wildlife Sanctuary encroachment free?

Glaur 25/6/22
Superintendent
Punjab Vidhan Sabha
Chandigarh

Price of Panchayati/Shamlat Land (Common Land) under Illegal Encroachments

46. **Shri Vikramjit Singh Chaudhary, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-

- the price of Panchayat/Shamlat land under illegal encroachments in the State;
- the steps being taken by the Government to release such land from the encroachers;
- the total value of land released from illegal encroachments till now this year?

To provide new staff, new trades and to delegate D.D.O. powers in Govt. I.T.I. Singhpura

59. **Shri. Dinesh Chadha, M.L.A.:-** Will the Chief Minister be pleased to state as to whether any steps are being taken by the government to provide new staff, new trades and to delegate D.D.O powers in Govt. I.T.I Singhpura of district Ropar; if so, the details thereof?

To accept the main demands of the Punjab Nambardar Union

71. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Revenue Minister be pleased to state whether the State Government is ready to accept the main demands of the Punjab Nambardar Union and to honour the best performing Nambardars on 15th August and 26th January; if so, the time by which it is likely to be done?

To make permanent arrangements of canal irrigation for agriculture

75. **Sardar Labh Singh Ugoke, M.L.A.:-** Will the Water Resources Minister be pleased to state whether there is any proposal under consideration of the government to make permanent arrangements of canal irrigation for agriculture keeping in view the ground water; if so, by when?

Exemption in fees to Scheduled Caste candidates while applying for job

76. **Sardar Labh Singh Ugoke, M.L.A.:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state whether it is a fact that while applying for a govt. job, the candidates belonging to Scheduled Castes have to pay the fees; if so, whether there is any proposal under consideration of the government to waive-off the fees; if so, by when?

Details of Mining (sand and gravel) from the year 2002 to 2022

77. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Mines and Geology Minister be pleased to state:-

- the years-wise amount of revenue collected and targets fixed to collect revenue from mining(sand and gravel) from the financial year 2002-2003 to 2021-2022 togetherwith the target fixed for collection of revenue from mining in the year 2022-2023;
- whether the State is providing various types of sand and gravel to the people for domestic and commercial use as per the demand togetherwith the existing rates of sand and gravel; whether the govt. is considering on the proposal to reduce these rates; if not, the reasons therefor; the details be provided ?

Chandigarh

The 24th June, 2022

G. Pal 25/6/2022
Superintendent
Punjab Vidhan Sabha
Chandigarh

Surinder Pal,
Secretary,
Punjab Vidhan Sabha